

Setting up of plastic park in Uttarakhand

†2992. SHRI MAHENDRA SINGH MAHRA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that a Plastic Park has been set up in Uttarakhand;
- (b) if so, whether the Ministry has received any request from the State Government in this regard; and
- (c) if not, whether the environment of the State is not likely to be adversely affected with the establishment of this park, at a time when the environmentalists are striving to get plastic banned in the country?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) and (b) Based on a request/proposal received from the Government of Uttarakhand, a Plastic Park has been accorded 'in-principle' approval in Udham Singh Nagar District of the State.

(c) For safeguarding against adverse effects on the environment, the Government of India has issued the Environment (Protection) Act, 1986; Plastic Waste Management Rules, 2016, etc.

Revival of Gorakhpur fertilizer plant

†2993. SHRI VISHAMBHAR PRASAD NISHAD: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the steps taken to renovate the Gorakhpur Fertilizers Factory in the last two years;
- (b) by when the production is likely to be started; and
- (c) whether the Ministry is progressing in the direction of establishing more new fertilizers factories keeping in view the increasing demand of fertilizers and inflation in the country, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) and (b) The Union Cabinet in its meeting held on 13.07.2016, *inter-alia*, approved to revive the Gorakhpur fertilizer unit by means of a Special Purpose Vehicle (SPV) of Public Sector Units namely, National Thermal Power Corporation (NTPC), Coal India Limited (CIL), Indian Oil Corporation Limited (IOCL) and Fertilizer Corporation India Limited (FCIL)/Hindustan Fertilizer Corporation Limited (HFCL), through "nomination route" instead of bidding route as approved earlier. Pre project activities have been started. It takes 36 months for commissioning of plant after the zero date *i.e.* completion of all essential statutory requirements.

†Original notice of the question was received in Hindi.